

Bengal State Government for the Food for Work Programme;

(b) if so, what is the month-wise details of the requirements of the State and the quantity sanctioned during the current year; and

(c) the reasons for insufficient allotment?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) to (c). Sufficient allocations of foodgrains have been made to the Government of West Bengal under the Programme. Full releases have, however, not been made owing to inadequate utilisation of foodgrains by the State. The total quantity of foodgrains made available to the State for the current year is 1,95,288 tonnes (including unutilised balance of last year), against their demand of 2,10,000, while the actual utilisation reported till date is 45,188 tonnes only.

### Illiteracy

887. SHRI SATYAGOPAL MISRA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that India is first in the world-ranking in regard to illiteracy;

(b) the reasons therefor; and

(c) what are the remedies proposed?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) and (c). Do not arise.

### Discontinuance of Food for Work Programme

888. SHRI G. S. REDDI: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government intend to discontinue or modify the Food for Work Programme;

(b) if not, whether it would take any other action as recommended by the Review Committee on the programme;

(c) whether the Committee had come across definite instances of misuse of the programme for partisan ends in one or two States; and

(d) if so, whether these States have been apprised of the finding?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a) and (b). The Food for Work Programme has already been modified and stands replaced by National Rural Employment Programme. However, no committee was set up to review the Programme.

(c) and (d). Question does not arise.

### Liberalised Prohibition Policy by States

889. SHRI NAVIN RAVANI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) which of the States have so far liberalised prohibition policy and what are the details of new policy in each State; and

(b) whether the Centre have taken any steps to persuade dry States to liberalise their policy?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) A statement is attached.

(b) No, Sir.